

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD

Original Application No. 869 of 1999

Allahabad this the 10th day of August 1999

Hon'ble Mr. S. Dayal, Member (A)
Hon'ble Mr. S.K. Agrawal, Member (J)

Mukhtar Ahmad, 4/0 Late Babu Khan, R/o House No.
88/446, Nala Road, Chamanganj, Kanpur.

Applicant

By Advocate Shri Shrish Chandra

Versus

1. Union of India through Chairman, Ordnance Factory Board, 10-A, Sahid Khusi Ram Bose Road, Calcutta.
2. Additional Director General, Ordnance Factories, Ordnance Equipment Factory Group, Head Quarters, G.T. Road, Kanpur.
3. General Manager, Ordnance Parachute Factory, Kanpur-208004.

Respondents

O R D E R (Oral)

By Hon'ble Mr. S. Dayal, Member (A)

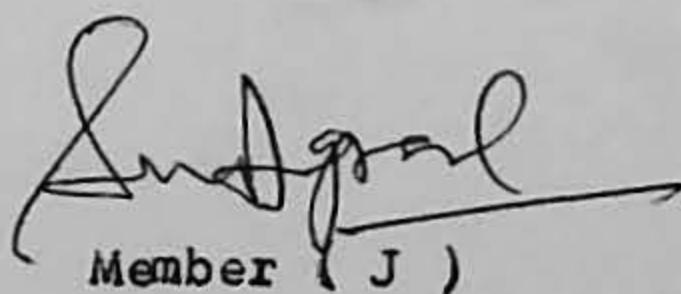
Shri Shrish Chandra for the applicant.

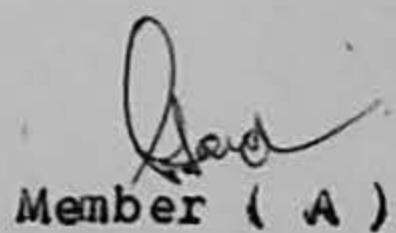
Learned counsel for the applicant has filed this O.A. seeking direction to ^{promote} permit the applicant on the post of Chargeman Grade I w.e.f. 12.5.97 with all consequential benefits.

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2. Learned counsel for the applicant mentions that he has been pursuing this case right from September, 1997. He had filed his representation and thereafter he had sent the reminders dated NIL, 20.12.97, 18.4.98 and 22.10.98. Representations are stated to be still pending for decision.

3. Therefore, the respondents are directed to decide the representation of the applicant on receipt of the copy of this order along-with copy of the representation from the applicant within a period of 3 months. No order as to costs.


Member (J)


Member (A)

/M.M./